Annexure
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016
Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on:

(Amount in ₹)

Sl. No.			claims received	Summary admitted	of claims	Amount of contingent claims		Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				0				NA	
2	Liquidation costs incurred till date		33265		33265				NA	
3	Secured financial creditors	1	35,45,10,583	1	35,45,10,583	0	0		1	
4	Unsecured financial creditors	0	-	-	-	0	0		2	
5	Operational creditors (Workmen)	0	-		-	0	0		3	
6	Operational creditors (Employees)	0	-		-	0	0		4	
7	Operational creditors (Government Dues)	3	24,94,82,903	3	24,94,82,903		0		5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	16,12,27,738	1	16,12,27,738	0	0		6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	-	1		0	0		7	
Total		5	76,52,21,224	5	76,52,21,224				· ·	

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of secured financial creditors

(Amount in ₹)

SI. No	- 1	Name of creditor	Details of clair	m received			Details of c	laim admitted				Amount of contingent	ı	I	Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	dmitted claim		covered by	security interest	Security by guarantee Interest		% share in total amount of claims admitted	claim			verification	
1		Union Bank Of India	21.11.2023	35,45,10,582.69	l	CC,Loan+I	0	No	0	10,08,72,000	46.52	0	0	0	0	

Annexure-2

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023 (received on18.10.2023); List of stakeholders as on: 01.12.2023

List of unsecured financial creditors

(Amount in ₹)

Sl.	Name of creditor	Details of claim re	ceived	Details	of claim admitte	d		Amount of contingent	Amount of a ny	Amount of	Amount of claim	Remarks, if any
No									mutual dues,	claim	under verification	
		Date of receipt	Amount	Amount of claim	Nature of claim	Amount	% share in		that may be set	rejected		
			claimed	admitted		covered by	total amount		off	*		
						guarantee	of					
							claims					
							admitted					
Na	n							0	0	0	0	

1 1

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of operational creditors (Workmen)

(Amount in

Sl. No.	Name of authorised	Name of workman		of claim eived		Details of claim add	Amount of contingent	Amount of any		Amount of claim under	Remarks, if any		
1	representative, if any		Date of receipt		claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	of claim	% share in total amount of claims admitted		mutual dues, that may be set off	rejected	verification	
	Nil												

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of operational creditors (Employees)

(Amount in ₹)

Sl.	Name of	Name of	Details of	f claim	Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	employee	received						contingent	any	claim	claim under	any
	representative, if		Date of	Amount	Total am	Amount of claim	Nature of	% share in	claim	mutual	rejected	verification	
	any		receipt	claimed	ount of	for the period of	claim	total amount	dues, that				
	,				claim	twelve months		of claims		may be set			
					admitted	preceding the		admitted		off			
						lianidation							
						commencement							
						date							
	NIL												

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of operational creditors (Government Dues)

(Amount in ₹)

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S	l.	Details of Claim	ant	Details of claim received			Details of claim admitted				Amount of	Amount	Amount	Amount of	Remarks, if
N	lo.										contingent	of any	of claim	claim under	any
		Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Whether lien	% share in	claim	mutual	rejected	verification	'
						admitted		covered by	/ attachment	total		dues,			1
							lien or removed?		removed?	amount of		that may			1
								attachment	(Yes/No)	claims		be set off			1
								pending		admitted					1 1
								disposal							1 1
	_														
	- 1.	CGST	Central	08.11.2023	23.04.26.171.00	23,04,26,171.00	SCN dues	0	No	30.24		0	_	l ₀	
ŀ	-1	CGS1	Central	08.11.2023	23,04,20,171.00	23,04,20,171.00	SCIV dues	U	INO	30.24	0	U	0	0	0
ا		COT	G	24 11 2022	1 (5 20 002 00	1 65 20 002 00	VAT 1 AV 2000 201		3.7	2.17			_		1 1
	\rightarrow		State	24.11.2023	1,65,28,002.00		VAT assssment dues AY 2009-2013	0	No	2.17	0	0	0		
3		Income tax department	Central	30.11.2023	25,28,730.00		Demand Notices for AY 2011-		No	0					
					24,94,82,903.00	24,94,82,903.00									

Annexure-6

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in *\bar{2})

1.0		Name of creditor	Details of claim received Details of claim admitted											Amount of			Remarks, if
N			Date of Amount receipt claimed		Amount of clai admitted	m Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)		covered by guarantee		re in continuation of the	contingent claim		claim rejected	claim under verification	any
1	N	MSEDCL	08.11.2023	161227738	161227738	Supply Dues+Penalty+Int+Legal Chs	62738986	No	NIL		21.07	1	Nil	Nil	Nil	Nil	
2							0		NIL			1	Vil	Nil	Nil	Nil	
3							0		NIL			1	Vil	Nil	Nil	Nil	Nil
4							0		NIL			1	Vil	Nil	Nil	Nil	

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 01.12.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Category of	Details of	of claim		D	etails of claim	admitted			Amount of	Amount	Amount of	Amount of	Remarks,
No	stakeholder	stakeholders (received	ļ								of any	claim	claim under	if any
.		preference	Date of	Amount	Amount of	Nature of	Amount	Whether lien	Amount	% share in	claim	mutual	rejected	verification	
		shareholders /	receipt	claimed	claim	claim	covered by	/ attachment	covered by	total		dues,			
		equity			admitte d		lien or	removed?	guarantee	amount of		that may			
		shareholders /					attachment	(Yes/No)		claims		be set off			
		partners					pending			admitted					
		/ others)					disposal								
	nil														

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on 18.10.2023); List of stakeholders as on: 01.12.2023